

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13382/2025 BLAPL/4821/2025	BIJAY KUMAR MANDIA SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /90 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000223/2025
2	D-BLAPL/13616/2025 BLAPL/4822/2025	DEEPAK MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /509 /2024 J.M.F.C. II BHADRAK(Bhadrak) GR/0000494/2024
3	D-BLAPL/13720/2025 BLAPL/4823/2025	NARENDRA NATH DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAHALDA /42 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000338/2025
4	D-BLAPL/12262/2025 BLAPL/4824/2025	NARASINGH PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /577 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000119/2024
5	D-BLAPL/10834/2025 BLAPL/4825/2025	SK. SANALLHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /117 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000222/2025
6	D-BLAPL/11583/2025 BLAPL/4826/2025	RANJIT NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
7	D-BLAPL/13624/2025 BLAPL/4827/2025	SADAN BARIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /170 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000219/2025
8	D-BLAPL/12786/2025 BLAPL/4828/2025	SATISH CHANDRA RAI VS STATE OF ODISHA	SURYAKANTA DASH VS	PARADEEP MODEL /160 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000703/2024
9	D-BLAPL/13280/2025 BLAPL/4829/2025	MANOJ DIGAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	Maitri Vihar PS /181 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000879/2023
10	D-BLAPL/13724/2025 BLAPL/4830/2025	PANCHANANA DAS @ BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /739 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000009/2024
11	D-BLAPL/13627/2025 BLAPL/4831/2025	MUNA @ GOUTAM MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /108 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000238/2025

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12	D-BLAPL/12630/2025 BLAPL/4832/2025	ASHOK KUMAR TRIPATHY VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /39 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000009/2025
13	D-BLAPL/12716/2025 BLAPL/4833/2025	KARIMA BEGUM VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SPL.TASK FORCE /6 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000342/2025
14	D-BLAPL/13633/2025 BLAPL/4834/2025	SASAN KUMAR PANI @ SHASAN KUMAR PANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DAMANJODI /64 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2024
15	D-BLAPL/13367/2025 BLAPL/4835/2025	LALIT HANTAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /71 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000054/2024
16	D-BLAPL/13674/2025 BLAPL/4836/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /107 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2025
17	D-BLAPL/13499/2025 BLAPL/4837/2025	BIKRAM SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	PURUSHOTTAMPUR /446 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000026/2022
18	D-BLAPL/13677/2025 BLAPL/4838/2025	PURUSOTTAM BHUTIA @ TOPPO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /146 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000538/2025
19	D-BLAPL/11274/2025 BLAPL/4839/2025	JUGAL KISHOR SARAF @ RINKU VS STATE OF ODISHA	RAMANANDA THANAPATI VS	MURIBAHAL /184 /2022 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000105/2022
20	D-BLAPL/13381/2025 BLAPL/4840/2025	SHIBA @ SHIBANARAYAN SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUNDHEIGOLA /292 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000028/2025
21	D-BLAPL/12832/2025 BLAPL/4841/2025	MAKRAM NANDA @ MAKARANDA NANDA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	TUSRA /19 /2021 J.M.F.C.,TUSURA(Balangir) GR/0000214/2021
22	D-BLAPL/13683/2025 BLAPL/4842/2025	JAGANATH MAJHI VS STATE OF ODISHA	ALOK KUMAR KAR VS	JEYPORE SADAR /7 /2020 A.D.J.,JEYPORE(Koraput) TR/0000005/2020
23	D-BLAPL/13639/2025	SUSHANT KOKATE @ SUSANT KOKATTE	MD ZIAUL HAQUE	KUMBHARAPARA /165 /2025

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	BLAPL/4843/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0000387/2025
24	D-BLAPL/13690/2025 BLAPL/4844/2025	AMIYA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /642 /2024 A.D.J.,ANGUL(Anugul) CT/0000364/2025
25	D-BLAPL/13586/2025 BLAPL/4845/2025	KARMU MINZ VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KUTRA /44 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000046/2023
26	D-BLAPL/13552/2025 BLAPL/4846/2025	DULESWAR KUSUM VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	BANHARPALI /227 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000070/2024
27	D-BLAPL/13581/2025 BLAPL/4847/2025	CHAKRAPANI SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE 2(A)CC/0000127/2025
28	D-BLAPL/13705/2025 BLAPL/4848/2025	SASHI MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	JAIPATNA /311 /2023 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000413/2023
29	D-BLAPL/12229/2025 BLAPL/4849/2025	DAMU GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /140 /2023 A.D.J.,JEYPORE(Koraput) CT/0000076/2023
30	D-BLAPL/13204/2025 BLAPL/4850/2025	JAGANNATH BHOI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RENGALI /31 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000009/2025
31	D-BLAPL/13108/2025 BLAPL/4851/2025	SATYA ANJAN DEY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE VIGILANCE /3 /2025 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000002/2025
32	D-BLAPL/13425/2025 BLAPL/4852/2025	TARINI KANTA MISHRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	HINDOL /299 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000079/2025
33	D-BLAPL/13439/2025 BLAPL/4853/2025	ASHIM @ RAJ NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /101 /2023 J.M.F.C.,KASHIPUR(Rayagada) GR/0000346/2023
34	D-BLAPL/13749/2025 BLAPL/4854/2025	BIKRAM NARENDRASINGH VS	AMITAV TRIPATHY VS	BANAPUR P.S. /290 /2021 A.D.J.,KHURDA(Khordha)

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35	D-BLAPL/10388/2025 BLAPL/4855/2025	STATE OF ODISHA ANIL KUMAR BEHERA VS	HEMANTA KUMAR MOHANTA VS	ST/0000107/2022 SUNDARGARH TOWN /311 /2023 C.J.M.,SUNDERGARH(Sundargarh)
36	D-BLAPL/13598/2025 BLAPL/4856/2025	STATE OF ODISHA GHODA @ RAHUL DAS VS	ABHISIDDHANTA SAHOO VS	GR/0001230/2023 PURI TOWN /305 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
37	D-BLAPL/11908/2025 BLAPL/4857/2025	STATE OF ODISHA KRUSHNA SETHI @ KRUSHNA CHANDRA SETHI VS	GOPAL KRUSHNA MOHANTY VS	ST/0000078/2024 GANGAPUR (ASKA) /421 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
38	D-CMAPL/15574/2025 CMAPL/141/2025	STATE OF ODISHA SATYANARAYAN PATTANAİK VS	SAMBHU CH. NATH SHARMA VS	Spl/0000101/2023 // (
39	D-CMAPL/15703/2025 CMAPL/142/2025	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	ADV. VS	// (
40	D-CMAPL/16133/2025 CMAPL/143/2025	STATE OF ODISHA SANTOSH KUMAR PATI VS	HARMOHAN DHAL VS	// (
41	D-CMAPL/15773/2025 CMAPL/144/2025	STATE OF ODISHA ASHYUMAT SUR VS	ADV. VS	// (
42	D-CMP/15940/2025 CMP/713/2025	STATE OF ODISHA SUDARSAN BEHERA VS	BHAWANI SANKAR PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,BALASO
43	D-CMP/16474/2025 CMP/714/2025	DEBASISH KUMAR BEHERA RAMA CHANDRA PARHI VS	MAHESWAR MOHANTY VS	CVREV/0000006/2024 // CIVIL JUDGE (JD),BHADRAK(Bhadrak)
44	D-CMP/16844/2025 CMP/715/2025	NARAYAN CH. PRADHAN SAKUNTALA AGRAWAL VS	SOURAV SUMAN BHUYAN VS	EC/0000008/2009 // CIVIL JUDGE (SD),ROURKELA(Sundarga
45	D-CMP/18264/2025 CMP/716/2025	BINODINI @ BIMALA BHUE HASRATUN BEGUM VS	SHAIK ABDUL NAYEEM VS	CS/0000018/2023 // CIVIL JUDGE (SD),JAGATSingHPUR(Jag
		RAZAF ALI KHAN		TS/0000073/2002

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46	D-CMP/17447/2025 CMP/717/2025	MALATI SAHOO VS REKHA SAHOO	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000026/2024
47	D-CMP/14548/2025 CMP/718/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RVWPET/0000001/2025
48	D-CMP/11828/2025 CMP/719/2025	DHADU DAS @ SANATAN BHOI VS PATITAPABAN DEV, PURI	HRUDANANDA MOHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000252/2023
49	D-CMP/18425/2025 CMP/720/2025	KHATIBUR RAHMAN VS DEPUTY GENERAL MANAGER EHT, CONSTRUCTION DIVISION, KEONJHAR	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha IA/0000013/2023
50	D-CONTC/16276/2025 CONTC/2079/2025	PRAHALLAD NAYAK VS SHALINI PANDIT, IAS,COMMNR.-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// () //
51	D-CONTC/16281/2025 CONTC/2080/2025	JIBAN KUMAR GIRI VS SHALINI PANDIT, IAS,COMMNR.-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// () //
52	D-CONTC/16285/2025 CONTC/2081/2025	PRASANTA KUMAR SA VS SHALINI PANDIT, IAS,COMMNR.-CUM-SECY., S AND ME DEPT.	ADV. VS	// () //
53	D-CONTC/16412/2025 CONTC/2082/2025	DHARANIDHAR DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
54	D-CONTC/16473/2025 CONTC/2083/2025	ALETHES KHARIN DHANPHUL VS ANU GARG, P. SECY., DEPT. OF W.R	ADV. VS	// () //
55	D-CONTC/16483/2025 CONTC/2084/2025	SAMIR KUMAR PATNAIK VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// () //
56	D-CONTC/16485/2025 CONTC/2085/2025	DURMILA THELA VS ANU GARG,IAS	ADV. VS	// () //
57	D-CONTC/16487/2025	HIRA DEI MAJHI	ADV.	//

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	CONTC/2086/2025	VS	VS	0
		JAYADEV PRADHANI, SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR		//
58	D-CONTC/16491/2025	BARUN SAHU	ADV.	//
	CONTC/2087/2025	VS	VS	0
		JAYADEV PRADHANI, SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR		//
59	D-CONTC/16291/2025	JAYACHANDRA BEHERA	ADV.	//
	CONTC/2088/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
60	D-CONTC/16349/2025	SANJUKTA BARIK	ADV.	//
	CONTC/2089/2025	VS	VS	0
		MADHUSUDAN DASH, IAS		//
61	D-CONTC/16503/2025	CHANDRAMANI PRADHAN	ADV.	//
	CONTC/2090/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
62	D-CONTC/16778/2025	BINAYAK PATEL	ALOK KUMAR MOHAPATRA	//
	CONTC/2091/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
63	D-CONTC/18531/2025	BIJAYA KUMAR PRADHAN	ADV	//
	CONTC/2092/2025	VS	VS	0
		DR. SANJAYA KUMAR SWAIN, IFS, RCCF, BERHAMPUR CIRCLE		//
64	D-CONTC/18667/2025	UPAMA MAHARATHA	ADV.	//
	CONTC/2093/2025	VS	VS	0
		GOVIND MOHAN, IAS, SECRETARY, MINISTRY OF HOME AFFAIRS, NEW DELHI		//
65	D-CONTC/14302/2025	MASJID AND GRAVEYARD MANAGING COMMITTEE, NUAPADA	TUSAR KUMAR MISHRA	//
	CONTC/2094/2025	VS	VS	0
		MADHUSUDAN DAS, IAS		//
66	D-CONTC/16653/2025	LABANIDHAR KISAN	PITAMBAR PANDA	//
	CONTC/2095/2025	VS	VS	0
		UJAGARA PRADHAN, BEO, JUJOMURA, SAMBALPUR		//
67	D-CONTC/16672/2025	PRASANTA KUMAR MOHAPATRA	ADV.	//
	CONTC/2096/2025	VS	VS	0
		ANU GARG, IAS		//
68	D-CONTC/16675/2025	KRUSHNA CHANDRA PANDA	ADV.	//
	CONTC/2097/2025	VS	VS	0

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69	D-CONTC/16684/2025 CONTC/2098/2025	SANJAYA KUMAR NAYAK,SUPERINTENDING ENGINEER MECHANICAL DIVISION NO.1,BERHAMPUR ARUN KUMAR MISHRA VS VIR VIKRAM YADAV,IAS	ADV. VS	// // ()
70	D-CONTC/16406/2025 CONTC/2099/2025	DR.ANJALI PATTANAİK VS SACHIDANANDA NAYAK,OAS, REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// ()
71	D-CONTC/15787/2025 CONTC/2100/2025	ANIL KUMAR ROUT VS ASWATHY S., IAS	ADV. VS	// ()
72	D-CONTC/16748/2025 CONTC/2101/2025	PRADEEP KUMAR PRADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()
73	D-CONTC/16769/2025 CONTC/2102/2025	RABICHANDRA DHARUA VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()
74	D-CONTC/16891/2025 CONTC/2103/2025	AKSHYA KUMAR PATTNAİK VS SANJEEB KUMAR MISHRA, IAS	RAJJEET ROY VS	// ()
75	D-CONTC/17434/2025 CONTC/2104/2025	BIJAYLAXMI MOHAPATRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	ADV. VS	// ()
76	D-CONTC/17835/2025 CONTC/2105/2025	RUPASHREE PATTANAİK VS SAMIR MISHRA, MINING OFFICER CUM COMPETENT AUTHORITY, PURI	JANMEJAYA KATIKIA VS	// ()
77	D-CONTC/18754/2025 CONTC/2106/2025	POULTRY TRADERS ASSOCIATION OF ODISHA, BBSR VS DHARITRI MISHRA,GNEERAL MANAGER,OSAM,BBSR	JANMEJAYA KATIKIA VS	// ()
78	D-CONTC/16845/2025 CONTC/2107/2025	BHARATI GHOSE VS PRACHI TANAYA GIRI, D.E.O (I/C),BALASORE EDUCATION CIRCLE	ADV. VS	// ()
79	D-CONTC/17010/2025 CONTC/2108/2025	MUKTIKANTA SAHU VS SHALINI PANDIT, IAS	ADV. VS	// ()

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80	D-CONTC/17902/2025 CONTC/2109/2025	BASANTI SAHOO VS DR. PRAMOD KUMAR PRAHARAJ, C.D.M AND P.H.O,KENDRAPARA	ADV. VS	// () //
81	D-CONTC/14881/2025 CONTC/2110/2025	UMA SHANKAR MISHRA VS SURENDRA KUMAR,IAS	JYOTI RANJAN KAR VS	// () //
82	D-CONTC/16930/2025 CONTC/2111/2025	SARAT KUMAR BEHERA VS ARAVIND AGRAWAL,IAS	ADV VS	// () //
83	D-CRLA/11067/2025 CRLA/540/2025	ANIL BHUEE VS STATE OF ODISHA	NIRANJAN PANDA VS	KANTAMAL /57 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/000067/2022
84	D-CRLA/13115/2025 CRLA/541/2025	SUKRA@GABRIEL BILUNG VS STATE OF ODISHA	BISWAJIT NAYAK VS	RAIBAGA /2 /2021 1ST. A.D.J.,ROURKELA(Sundargarh) ST/000022/2021
85	D-CRLA/13116/2025 CRLA/542/2025	KOKA EKKA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANDOMUNDA /87 /2019 1ST. A.D.J.,ROURKELA(Sundargarh) ST/000092/2019
86	D-CRLA/13119/2025 CRLA/543/2025	UDHABA NAUK@RABI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /61 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/000035/2021
87	D-CRLA/12086/2025 CRLA/544/2025	RANJIT BEHERA@SIPINI@SIPUNI BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /308 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/000045/2022
88	D-CRLMC/11241/2025 CRLMC/1671/2025	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	LALITENDU MISHRA VS	MARKAT NAGAR /200 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000850/2023
89	D-CRLMC/11493/2025 CRLMC/1672/2025	RANJAN DHAL VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /67 /2014 A.D.J.,DHENKANAL(Dhenkanal) CT/000059/2016
90	D-CRLMC/11460/2025 CRLMC/1673/2025	GAJENDRA MUDULI @ DHANESWAR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /115 /2011 GRAM NYAYALAYA,BRAHMAGIRI(Puri) GR/0001295/2011
91	D-CRLMC/11696/2025	MADINA BIBI	ABHILASH MISHRA	DUNGURIPALI /126 /2020

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	CRLMC/1674/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000011/2020
92	D-CRLMC/12361/2025 CRLMC/1675/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /69 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000023/2025
93	D-CRLMC/13294/2025 CRLMC/1676/2025	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	NAWAPARA /166 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000042/2023
94	D-CRLMC/12352/2025 CRLMC/1677/2025	JAMUNA MUNDA @ SAMANTA VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /184 /2017 A.D.J.,KEONJHAR(Kendujhar) ST/0000046/2021
95	D-CRLMC/13186/2025 CRLMC/1678/2025	MALAYA KUMAR KAR VS STATE OF ODISHA	SASWATA PATNAIK VS	PARADEEP MODEL /122 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000502/2024
96	D-CRLMC/13401/2025 CRLMC/1679/2025	AKASH MOHANTY VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S. BUXIBAZAR /53 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000278/2025
97	D-CRLMC/12747/2025 CRLMC/1680/2025	PRABINA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MAHILA P.S. BUXIBAZAR /32 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000144/2024
98	D-CRLMC/13233/2025 CRLMC/1681/2025	SUJAY KUMAR KARAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	RASGOBINDPUR /181 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001533/2020
99	D-CRLMC/12371/2025 CRLMC/1682/2025	BASUDEV DHAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /343 /2021 J.M.F.C,AUL(Kendrapara) GR/0000669/2021
100	D-CRLMC/13165/2025 CRLMC/1683/2025	PRASANA ROUSTRAY @ PRASHANTA KUMAR ROUSTRAY VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JAJPUR TOWN /109 /2014 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000075/2016
101	D-CRLMC/12679/2025 CRLMC/1684/2025	NIRAKAR DEHURY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	ANGUL TOWN /588 /2012 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001525/2012
102	D-CRLMC/11742/2025 CRLMC/1685/2025	ANUL KHAN@SAIK TANBIR AHMAD VS	SANJAY KUMAR BEHERA VS	TIGIRIA /51 /2010 J.M.F.C.,TIGIRIA(Cuttack)

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103	D-CRLMC/13497/2025 CRLMC/1686/2025	STATE OF ODISHA ASHISH KUMAR JENA VS DHIRENDRA KUMAR MOHAPTRA	MUKESH PANDA VS	CT/0000355/2010 //0 C.J.M.,CUTTACK(Cuttack) MIS.CASE/0000008/2025
104	D-CRLMC/10864/2025 CRLMC/1687/2025	SAI JYOTI NAYAK@NAYAK SAI JYOTI NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	AIRPORT /159 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0003637/2020
105	D-CRLMC/11919/2025 CRLMC/1688/2025	ARJUN NAIK VS SRIRAM TRANSPORT FINANCE CO. LTD.	VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL
106	D-CRLMC/13050/2025 CRLMC/1689/2025	BIJAY KEDIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ICC/0000058/2015 SAMBALPUR SADAR /134 /2014 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000049/2014
107	D-CRLMC/13264/2025 CRLMC/1690/2025	N.ENKETI RAO DORA@M.ANIKETI RAO DORA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	ASKA /269 /2009 J.M.F.C.,ASKA(Ganjam) GR/0000474/2009
108	D-CRLMP/11644/2025 CRLMP/549/2025	JITENDRA SINGH VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	//0 (//
109	D-CRLREV/13040/2025 CRLREV/242/2025	KALPATARU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BARI RAMCHANDRAPUR /113 /2020 DIST.& SESSIONS JUDGE,IAJPUR(Jajapur) CRA/0000002/2025
110	D-CRLREV/13101/2025 CRLREV/243/2025	KHIROD LENKA VS KABITA LENKA	SWARUP KUMAR PATNAIK VS	//0 A.D.J.,SALIPUR(Cuttack) CRA/0000020/2023
111	D-CRLREV/13132/2025 CRLREV/244/2025	BIBHUTI BHUSAN RAY VS STATE OF ODISHA(VIG.)	MAHES DAS VS	BHUBANESWAR VIGILANCE /31 /2005 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000030/2014
112	D-CRLREV/13183/2025 CRLREV/245/2025	MANORANJAN LOHAR VS SASMITA LOHAR	PARTHA SARATHI DAS VS	//0 ASST. SESSIONS JUDGE (WOMEN), KEONJHAR CMC/0000122/2017
113	D-FAO/18246/2025 FAO/216/2025	JYOTIMAYI CHHAND VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000100/2024

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114	D-FAO/13781/2025 FAO/217/2025	GANESH KUMAR NAYAK VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000554/2013
115	D-MACA/13339/2025 MACA/527/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,BBSR VS SUKANTI JENA	AMIT KUMAR NATH VS	// DISTRICT AND SESSIONS JUDGE,NAYA Mac/0000098/2019
116	D-MACA/13342/2025 MACA/528/2025	DURYADHAN GHOSH VS KRISHNAKANTA PRAHARAJ	SANDIPAN MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000158/2018
117	D-MACA/13721/2025 MACA/529/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS PRAHALLAD BEHERA	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000108/2021
118	D-MACA/13698/2025 MACA/530/2025	D.M., SHRIRAM GENERAL INSURANCE CO.LTD. VS FULTOLA GAHIR	ADAM ALI KHAN VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000001/2017
119	D-MACA/14099/2025 MACA/531/2025	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS CHARAN BEHERA	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000488/2015
120	D-MACA/15867/2025 MACA/532/2025	DIVISIONAL MANAGER M /S. UNITED INDIA INSURANCE CO. LTD, CUTTACK VS LOPAMUDRA DAS	MAHITOSH SINHA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000053/2023
121	D-MACA/18030/2025 MACA/533/2025	SURESH KUMAR PANDA VS MINATI SUNYANI	PRADIP MOHANTY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000030/2024
122	D-MACA/18663/2025 MACA/534/2025	PADAMANI MUDULI VS RABI SAHU	RAJIB LOCHAN PATTNAIK VS	// A.D.J.,NAWARANGPUR(Nabarangapur) Mac/0000033/2017
123	D-MACA/18679/2025 MACA/535/2025	BALABHADRA SAHOO VS NABIN SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000038/2021
124	D-MATA/14716/2025 MATA/189/2025	SAROJ KUMAR SWAIN VS LAXMIPRIYA SWAIN	DEEPAK KU SAHOO VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000012/2022
125	D-MATA/15626/2025	DR. SAILESH NARAYAN BEHERA	UPASANA BAL	//

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	MATA/190/2025	VS DR. PRANATI NAYAK	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000639/2019
126	D-OTAPL/16446/2025 OTAPL/54/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
127	D-OTAPL/16445/2025 OTAPL/55/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
128	D-OTAPL/16543/2025 OTAPL/56/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
129	D-OTAPL/16743/2025 OTAPL/57/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
130	D-RPFAM/16475/2025 RPFAM/124/2025	RASMITA OJHA VS SRIKANTA MAHARANA	BIBEKANANDA MAHAPATRA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000058/2022
131	D-RPFAM/17087/2025 RPFAM/125/2025	SASMITA GOUDA VS UMESH CHANDRA MAHAKUD	TAPAN KUMAR KAMILA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000046/2023
132	D-RPFAM/18333/2025 RPFAM/126/2025	ALEKHA JENA @ AMULYA VS SUNITA BISWAL @ JENA	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000221/2023
133	D-RSA/13428/2025 RSA/233/2025	SAMBARI PRADHAN VS HEAD, OSCOM, INDIAN RARE EARTHS LTD., GANJAM	DHANANJAYA MUND VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000057/2016
134	D-RSA/53362/2024 RSA/234/2025	ANJAN KUMAR HOTA VS ASHOK KUMAR HOTA	CHATURBHUJA NANDA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000008/2020
135	D-RVWPET/15696/2025 RVWPET/136/2025	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE VS SABITA PANDA	PRAVAKAR BEHERA,S.C VS	// ()
136	D-WA/15828/2025 WA/817/2025	STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// ()

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137	D-WA/18682/2025 WA/818/2025	SAROJA KUMAR MISHRA PRIYAMBADA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// // 0 //
138	D-WA/14094/2025 WA/819/2025	BANSIDHAR SENAPATI VS STATE BANK OF INDIA, MAHARASHTRA	ADV. VS	// 0 //
139	D-WA/12121/2025 WA/820/2025	CHIEF ENGINEER (CIVIL), BHARAT SANCHAR NIGAM LIMITED,KHURDA VS PHILIP PRADHAN	PRAKASH RANJAN BARIK VS	// 0 //
140	D-WP(C)/17376/2025 WP(C)/12669/2025	PRASANA KUMAR MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
141	D-WP(C)/17441/2025 WP(C)/12670/2025	NIROD KUMAR PANDA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
142	D-WP(C)/18257/2025 WP(C)/12671/2025	ASHWINI KUMURA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
143	D-WP(C)/18304/2025 WP(C)/12672/2025	HIRALAL MOHANTA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
144	D-WP(C)/18681/2025 WP(C)/12673/2025	MANAS RANJAN DAS VS UNION OF INDIA	SUPRATIVE SAHOO VS	// 0 //
145	D-WP(C)/18642/2025 WP(C)/12674/2025	PRAVAKAR KUMAR RAY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
146	D-WP(C)/16753/2025 WP(C)/12675/2025	ANIL MOHANTY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
147	D-WP(C)/18439/2025 WP(C)/12676/2025	SHAHEEN ALI VS STATE OF ORISSA	PRANAB KUMAR GHOSE VS	// 0 //

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148	D-WP(C)/16630/2025 WP(C)/12677/2025	RAMESH CHANDRA DIPA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
149	D-WP(C)/18716/2025 WP(C)/12678/2025	ANANTA KUMAR PADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
150	D-WP(C)/14485/2025 WP(C)/12679/2025	MINATI SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
151	D-WP(C)/17574/2025 WP(C)/12680/2025	SWARNAPRAVA JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
152	D-WP(C)/18718/2025 WP(C)/12681/2025	MALAYA KUMAR PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
153	D-WP(C)/18628/2025 WP(C)/12682/2025	M/S.MANOJA KUMAR NAYAK, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
154	D-WP(C)/17579/2025 WP(C)/12683/2025	RATAN MODI, CUTTACK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
155	D-WP(C)/15303/2025 WP(C)/12684/2025	ASHOK KUMAR SAMAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
156	D-WP(C)/17428/2025 WP(C)/12685/2025	ANJALI KUMARI MAHAPATRA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
157	D-WP(C)/18624/2025 WP(C)/12686/2025	M/S. BABAMANI ROADWAYS AND BOREWELLS, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
158	D-WP(C)/17943/2025 WP(C)/12687/2025	CHANDI PRASAD MOHAPATRA VS THE STATE OF ODISHA	DEBA PRASAD DAS VS	// 0 //
159	D-WP(C)/18656/2025	ASHOK KUMAR KHANDA	SUKANTA KUMAR MISHRA	//

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	WP(C)/12688/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/18278/2025 WP(C)/12689/2025	MANORANJAN MOHANTY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
161	D-WP(C)/17436/2025 WP(C)/12690/2025	UEPNDR PARIDA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
162	D-WP(C)/18202/2025 WP(C)/12691/2025	BIDWAN SHREE SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/15666/2025 WP(C)/12692/2025	PURNAMI SARDAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
164	D-WP(C)/18132/2025 WP(C)/12693/2025	PRITAM MOHANTY VS COLLECTOR, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
165	D-WP(C)/18364/2025 WP(C)/12694/2025	PRABODHA KUMAR SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
166	D-WP(C)/17437/2025 WP(C)/12695/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
167	D-WP(C)/16828/2025 WP(C)/12696/2025	LAXMIPRIYA PATRA VS THE CHAIRMAN, UCO BANK, NEW DELHI	TRILOCHAN DASH VS	// 0 //
168	D-WP(C)/18366/2025 WP(C)/12697/2025	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
169	D-WP(C)/15658/2025 WP(C)/12698/2025	JAGMOHAN GIDILI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
170	D-WP(C)/17778/2025 WP(C)/12699/2025	HAZI MOHAMMAD SAKIL VS	PRANAYA KISHORE HARICHANDAN VS	// 0

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171	D-WP(C)/17499/2025 WP(C)/12700/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, BOLANGIR PRADIPTA KUMAR DAS VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// // 0 //
172	D-WP(C)/17532/2025 WP(C)/12701/2025	RAGHUNATH PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
173	D-WP(C)/17785/2025 WP(C)/12702/2025	HIMANSHU SHEKHAR PARHI VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
174	D-WP(C)/17642/2025 WP(C)/12703/2025	BISHNU CHANDRA MALLIK VS THE COLLECTOR AND D.M., BBSR	AVIJIT PATNAIK VS	// 0 //
175	D-WP(C)/18587/2025 WP(C)/12704/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
176	D-WP(C)/17475/2025 WP(C)/12705/2025	DR.PRAVASH CHANDRA MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
177	D-WP(C)/17467/2025 WP(C)/12706/2025	BHRAMARBAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
178	D-WP(C)/18177/2025 WP(C)/12707/2025	S.D.O., (ELECTRICAL), TPNODL VS PRASANTA KUMAR MAHAL	LALIT KUMAR MAHARANA VS	// 0 //
179	D-WP(C)/14341/2025 WP(C)/12708/2025	DR.SIBA PRASAD NANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
180	D-WP(C)/18594/2025 WP(C)/12709/2025	RATNAMANI UPADHYAYA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
181	D-WP(C)/18329/2025 WP(C)/12710/2025	SANTOSH NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //

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182	D-WP(C)/18781/2025 WP(C)/12711/2025	M/S NATUROCK STONEX PRIVATE LIMITED, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	DILLIP KUMAR SAHOO VS	// 0 //
183	D-WP(C)/18406/2025 WP(C)/12712/2025	PRAFULLA KUMAR KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
184	D-WP(C)/18836/2025 WP(C)/12713/2025	CORROSION PROTECTION PVT LTD.,BBSR VS VOLTAS LIMITED, MUMBAI	SATYA SMRUTI MOHANTY VS	// 0 //
185	D-WP(C)/16613/2025 WP(C)/12714/2025	SURYAKANTA RAY VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
186	D-WP(C)/18176/2025 WP(C)/12715/2025	RATAN KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
187	D-WP(C)/18327/2025 WP(C)/12716/2025	M/S. GOPAL KRISHNA CASHEW PROCESSING UNIT, HARIPUR, GANJAM VS AUTHORIZED OFFICER, AXIS BANK LTD., LOAN CENTRE, BAPUJI NAGAR BRANCH, BBSR	CHITTA RANJAN SAHU VS	// 0 //
188	D-WP(C)/15748/2025 WP(C)/12717/2025	M/S DEBARAJ LENKA VS STATE TAX OFFICER CT AND GST CIRCLE	BIBHUTI BHUSAN PANDA VS	// 0 //
189	D-WP(C)/18565/2025 WP(C)/12718/2025	M/S TECHNOCRAT ENTERPRISES VS THE CENTRAL BOARD INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
190	D-WP(C)/16456/2025 WP(C)/12719/2025	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
191	D-WP(C)/14391/2025 WP(C)/12720/2025	DUKHURAM BESHRA @ DUKHIA MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
192	D-WP(C)/17947/2025 WP(C)/12721/2025	M/S. B.I.INFRASTRUCTURE LLP, CUTTACK VS THE EXECUTIVE ENGINEER (ELECT), TPCODL, CUTTACK	AMIT KUMAR DAS VS	// 0 //
193	D-WP(C)/18580/2025	M/S MANOJ DISTRIBUTOR	KANANBALA ROY CHOUDHURY	//

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	WP(C)/12722/2025	VS THE CHIEF COMMISSIONER CT AND GST	VS	0 //
194	D-WP(C)/15770/2025 WP(C)/12723/2025	SRIHARI CHARAN DINDA VS JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION ODISHA, BBSR	JAYADEBA BEHERA VS	// 0 //
195	D-WP(C)/17564/2025 WP(C)/12724/2025	RATAN MODI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
196	D-WP(C)/18677/2025 WP(C)/12725/2025	SAUDAMINI DASH VS STATE OF ODISHA	SARADA DASH VS	// 0 //
197	D-WP(C)/18396/2025 WP(C)/12726/2025	MOHAMMAD MUSTAKIM RAZA VS CHIEF VIGILANCE OFFICER, VIGILANCE DEPT., MAHARASTRA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
198	D-WP(C)/18832/2025 WP(C)/12727/2025	SUPRABHA PUROHIT VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
199	D-WP(C)/18755/2025 WP(C)/12728/2025	DEBENDRA NATH BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
200	D-WP(C)/18160/2025 WP(C)/12729/2025	DEBASIS DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/13442/2025 WP(C)/12730/2025	BIKASH KUMAR DHAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
202	D-WP(C)/17606/2025 WP(C)/12731/2025	KANAKA MALLICK VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
203	D-WP(C)/17900/2025 WP(C)/12732/2025	RAJU CHINA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
204	D-WP(C)/17615/2025 WP(C)/12733/2025	RAKESH KUMAR JENA VS	RAJENDRA KUMAR SAHU VS	// 0

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205	D-WP(C)/16923/2025 WP(C)/12734/2025	THE BRANCH MANAGER, FEDERAL BANK, BRAHMAPUR BRANCH, GANJAM BANAMALI ROUT VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// // 0 //
206	D-WP(C)/17545/2025 WP(C)/12735/2025	SANKAR JANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
207	D-WP(C)/17626/2025 WP(C)/12736/2025	UMESH CHANDRA JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
208	D-WP(C)/17522/2025 WP(C)/12737/2025	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	 VS	// 0 //
209	D-WP(C)/17297/2025 WP(C)/12738/2025	M/S LAXSAN ASSOCIATES, BBSR VS REGIONAL PROVIDENT FUND COMMISSIONER II (PD) BHUBANESWAR	DEBENDRA MOHANTA VS	// 0 //
210	D-WP(C)/18438/2025 WP(C)/12739/2025	JENAMANI KARTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
211	D-WP(C)/16934/2025 WP(C)/12740/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH VS TAHASILDAR, BHUBANESWAR	RAMAKANTA DAS VS	// 0 //
212	D-WP(C)/18839/2025 WP(C)/12741/2025	ARUNA KUMAR MALIK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
213	D-WP(C)/17543/2025 WP(C)/12742/2025	SURYAKANTA ROUSTRAY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
214	D-WP(C)/14241/2025 WP(C)/12743/2025	LOKANATH MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
215	D-WP(C)/18445/2025 WP(C)/12744/2025	SANTOSHINI MOHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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216	D-WP(C)/17401/2025 WP(C)/12745/2025	SUDAM CHARAN SAHOO VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
217	D-WP(C)/18455/2025 WP(C)/12746/2025	KALACHANDA RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	D-WP(C)/18943/2025 WP(C)/12747/2025	ALAKA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/18459/2025 WP(C)/12748/2025	ROHIT KUMAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	D-WP(C)/14344/2025 WP(C)/12749/2025	SANTILATA SWAIN VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
221	D-WP(C)/18481/2025 WP(C)/12750/2025	DEVANGANA BARIK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
222	D-WP(C)/14257/2025 WP(C)/12751/2025	SANKHA BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
223	D-WP(C)/18840/2025 WP(C)/12752/2025	HIMANSU SEKHAR NAYAK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
224	D-WP(C)/18859/2025 WP(C)/12753/2025	DIBAKAR BEHERA VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
225	D-WP(C)/18721/2025 WP(C)/12754/2025	DEBENDRANATH SAHOO VS UNION OF INDIA	SARBESWAR BEHERA VS	// 0 //
226	D-WP(C)/14361/2025 WP(C)/12755/2025	M/S. BIKASH PANIGRAHI,BARGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX(G.S.T) ,CUTTACK	ABHILASH MISHRA VS	// 0 //
227	D-WP(C)/18864/2025	MANOJ KUMAR MISHRA	GYANA RANJAN MAHAPATRA	//

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	WP(C)/12756/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/18868/2025 WP(C)/12757/2025	GAYATRI DEVI IRANI VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
229	D-WP(C)/17658/2025 WP(C)/12758/2025	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/17797/2025 WP(C)/12759/2025	M/S RENUKA TRADERS, SUNDARGARH VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
231	D-WP(C)/17931/2025 WP(C)/12760/2025	PABITRA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
232	D-WP(C)/18818/2025 WP(C)/12761/2025	RAJAPRIYA JENA VS STATE OF ODISHA	BISWOJEET LENKA VS	// 0 //
233	D-WP(C)/14615/2025 WP(C)/12762/2025	CHANDRAVATI HARIJAN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
234	D-WP(C)/18873/2025 WP(C)/12763/2025	SWAGATIKA DALAI VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
235	D-WP(C)/14364/2025 WP(C)/12764/2025	PRABODHA KUMAR JENA VS THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
236	D-WP(C)/18525/2025 WP(C)/12765/2025	DR.PRADIPTA KISHORE DASH VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
237	D-WP(C)/18841/2025 WP(C)/12766/2025	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
238	D-WP(C)/17898/2025 WP(C)/12767/2025	KESABA CHARAN BISHOYI VS	SAROJA KANTA SAMAL VS	// 0

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239	D-WP(C)/18458/2025 WP(C)/12768/2025	STATE OF ODISHA ODISHA GRAMYA BANK, GANDAMUNDA, BBSR VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// // 0 //
240	D-WP(C)/14807/2025 WP(C)/12769/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS STATE BANK OF INDIA, REGIONAL RESEARCH LABORATORY CAMPUS BRANCH, BBSR	AKSHAYA KUMAR PANDEY VS	// 0 //
241	D-WP(C)/14628/2025 WP(C)/12770/2025	MINAKETAN PRADHAN VS THE EXECUTIVE ENGINEER (ELECTRICAL) CED, JOBRA, CUTTACK	BAIVAV MISHRA VS	// 0 //
242	D-WP(C)/18847/2025 WP(C)/12771/2025	LAXMIDHAR JENA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
243	D-WP(C)/16956/2025 WP(C)/12772/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
244	D-WP(C)/18300/2025 WP(C)/12773/2025	MAHANI SUTAR VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
245	D-WP(C)/14639/2025 WP(C)/12774/2025	JAGADISH CHANDRA MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
246	D-WP(C)/14810/2025 WP(C)/12775/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
247	D-WP(C)/18462/2025 WP(C)/12776/2025	ODISHA GRAMYA BANK, GANDAMUNDA, BBSR VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //
248	D-WP(C)/14819/2025 WP(C)/12777/2025	LUCKY TRANSPORT AND TRADING CO., CUTTACK VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
249	D-WP(C)/18433/2025 WP(C)/12778/2025	MAA SANTOSHI WSHG, PATAPUR, JAJPUR VS STATE OF ODISHA	BINI MISHRA VS	// 0 //

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250	D-WP(C)/18659/2025 WP(C)/12779/2025	ANIMA DAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
251	D-WP(C)/14929/2025 WP(C)/12780/2025	PRADEEP KUMAR NANDI @ NANDY VS COMMISSIONER, CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
252	D-WP(C)/18686/2025 WP(C)/12781/2025	DIPTANSU BHUSAN PATI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
253	D-WP(C)/14933/2025 WP(C)/12782/2025	HARAPRIYA NANDI VS COMMISSIONER, CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
254	D-WP(C)/17368/2025 WP(C)/12783/2025	EXECUTIVE ENGINEER BHADRAK SOUTH ELECTRICAL DIVISION, BALASORE VS M/S NAYAK FOODS AND AGROTECH, BHADRAK	LALIT KUMAR MAHARANA VS	// 0 //
255	D-WP(C)/15712/2025 WP(C)/12784/2025	SUSAMA DASH VS STATE OF ORISSA	BANAMALI SAHOO I VS	// 0 //
256	D-WP(C)/18604/2025 WP(C)/12785/2025	MISSION SHAKTI, MAHILA MAHASANGHA DELANGA, PURI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
257	D-WP(C)/18435/2025 WP(C)/12786/2025	RANKAMANI PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	D-WP(C)/18757/2025 WP(C)/12787/2025	PRAVAT KUMAR PATTNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	D-WP(C)/18966/2025 WP(C)/12788/2025	SUBHASHREE SAMAL VS SUPERINTENDENT OF POLICE(R), CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/18960/2025 WP(C)/12789/2025	EASTERN MEDIA LTD. (E. DIVN), BBSR VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
261	D-WP(C)/18963/2025	DURGA PERIWAL	BRAJA MOHAN SARANGI	//

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	WP(C)/12790/2025	VS	VS	0
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
262	D-WP(C)/18441/2025	SUBASINI NATH	RANJIT SAMAL	//
	WP(C)/12791/2025	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/17189/2025	RAGHUNATH PALEI	CHITTA RANJAN PATTNAIK	//
	WP(C)/12792/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/14700/2025	MOTI BIHARI	MANAS KUMAR CHAND	//
	WP(C)/12793/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/18444/2025	LALATENDU MOHAPATRA	SUNIL KUMAR PANDA	//
	WP(C)/12794/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/17763/2025	BRAHMACHARI GOUDA	PRADEEP KUMAR DAS	//
	WP(C)/12795/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/16028/2025	SITA MUDULI	SHAMBHU CHARAN NATH SHARMA	//
	WP(C)/12796/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/18599/2025	MAA BHAGABATI SELF HELP GROUP (SHG), PURI	SHIVSANKAR MOHANTY	//
	WP(C)/12797/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/17767/2025	HEMANTA KUMAR BEHERA	PRADEEP KUMAR DAS	//
	WP(C)/12798/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/18167/2025	SAILAJA PATTANAIAK	SUBHADUTTA ROUSTRAY	//
	WP(C)/12799/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/17770/2025	NALINI PRUSTY	MANOJA KUMAR KHUNTIA	//
	WP(C)/12800/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/18457/2025	M/S FEEGRADE AND COMPANY PRIVATE LIMITED	RASHMI RANJAN SWAIN	//
	WP(C)/12801/2025	VS	VS	0

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273	D-WP(C)/18842/2025 WP(C)/12802/2025	SUB REGISTRAR , BONAI MADHAB MALIK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// // 0 //
274	D-WP(C)/14487/2025 WP(C)/12803/2025	MENOKA PAUL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
275	D-WP(C)/17776/2025 WP(C)/12804/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
276	D-WP(C)/18465/2025 WP(C)/12805/2025	M/S RUNGTA MINES LIMITED,KOLKATA VS SUB REGISTRAR , BONAI	RASHMI RANJAN SWAIN VS	// 0 //
277	D-WP(C)/18703/2025 WP(C)/12806/2025	ABHAYA KUMAR PARIDA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //
278	D-WP(C)/18336/2025 WP(C)/12807/2025	KABITA NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
279	D-WP(C)/18460/2025 WP(C)/12808/2025	M/S BONAI INDUSTRIAL COMPANY LIMITED VS SUB REGISTRAR , BONAI	RASHMI RANJAN SWAIN VS	// 0 //
280	D-WP(C)/15193/2025 WP(C)/12809/2025	UPENDRA KARAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
281	D-WP(C)/18687/2025 WP(C)/12810/2025	SUDARSAN BISWAL VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
282	D-WP(C)/18694/2025 WP(C)/12811/2025	ALEKH CHANDRA DAS VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
283	D-WP(C)/18933/2025 WP(C)/12812/2025	HIMANSU KUMAR SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //

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284	D-WP(C)/18710/2025 WP(C)/12813/2025	KAILASH CHANDRA SAHOO @ SAHU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
285	D-WP(C)/15242/2025 WP(C)/12814/2025	SNEHAKANTI PATEL VS UNION OF INDIA	NIRANJAN PANDA VS	// 0 //
286	D-WP(C)/17933/2025 WP(C)/12815/2025	MOHAN CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
287	D-WP(C)/18854/2025 WP(C)/12816/2025	SHAMMI IMAM VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
288	D-WP(C)/17728/2025 WP(C)/12817/2025	PITAMBAR MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
289	D-WP(C)/18924/2025 WP(C)/12818/2025	S.K.ALLAUDIN VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
290	D-WP(C)/18863/2025 WP(C)/12819/2025	RADHAKRUSHNA DANTAKALA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
291	D-WP(C)/17787/2025 WP(C)/12820/2025	SUJATA NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE SUNDARGARH	BISWAJIT MOHAPATRA VS	// 0 //
292	D-WP(C)/18421/2025 WP(C)/12821/2025	MAMATA SAMAL VS RAILWAY CLAIM TRIBUNAL THROUGH MEMBER JUDICIAL, BHUBANESWAR	AKSHAYA KUMAR NAYAK VS	// 0 //
293	D-WP(C)/17949/2025 WP(C)/12822/2025	PRANAB KUMAR SAMANTARAY VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
294	D-WP(C)/17810/2025 WP(C)/12823/2025	SURAVI PARIDA VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
295	D-WP(C)/18451/2025	M/S RUNGTA MINES LIMITED	RASHMI RANJAN SWAIN	//

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	WP(C)/12824/2025	VS	VS	0
		SUB REGISTRAR , BONAI		//
296	D-WP(C)/17861/2025	SUBASINI SENAPATI	ANJAN KUMAR BISWAL	//
	WP(C)/12825/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/18447/2025	ABHIMANYU PRADHAN	SUNIL KUMAR PANDA	//
	WP(C)/12826/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/17904/2025	MADHAB CHANDRA DALAL	MANOJ KUMAR MOHANTY (2)	//
	WP(C)/12827/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/17779/2025	PRAVAT KUMAR PADHI	PABITRA KUMAR NAYAK	//
	WP(C)/12828/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/18234/2025	TARAKESWAR PRADHAN	SWAPNIL ROY	//
	WP(C)/12829/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/18055/2025	SRIDHAR BARIK	TUSHAR KANTA NAYAK	//
	WP(C)/12830/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/18237/2025	ASHOK KUMAR BEHERA	SWAPNIL ROY	//
	WP(C)/12831/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/18463/2025	UDDHAB PADHAN	RANJIT SAMAL	//
	WP(C)/12832/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/18249/2025	SAYAD MOHAMMAD ALI	KAMALAKANTA NAYAK	//
	WP(C)/12833/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/18059/2025	ANAMA CHARAN NAHAK	TUSHAR KANTA NAYAK	//
	WP(C)/12834/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/18060/2025	NISHAKAR MAHANTA	TUSHAR KANTA NAYAK	//
	WP(C)/12835/2025	VS	VS	0

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307	D-WP(C)/18468/2025 WP(C)/12836/2025	STATE OF ODISHA DILLIP KUMAR BADHAI VS	RANJIT SAMAL VS	// // ()
308	D-WP(C)/18569/2025 WP(C)/12837/2025	STATE OF ODISHA BADAL KUMAR SWAIN VS	SUKUMAR GHOSH VS	// // ()
309	D-WP(C)/18470/2025 WP(C)/12838/2025	ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED BIJAYA KUMAR TRIPATHY VS	RANJIT SAMAL VS	// // ()
310	D-WP(C)/18211/2025 WP(C)/12839/2025	STATE OF ODISHA PRAVAT PAIKRAY VS	BRAJA MOHAN SARANGI VS	// // ()
311	D-WP(C)/18467/2025 WP(C)/12840/2025	UNION OF INDIA PUSPALATA MISHRA VS	BIGYAN KUMAR SHARMA VS	// // ()
312	D-WP(C)/18359/2025 WP(C)/12841/2025	THE SETTLEMENT OFFICER, CUTTACK-PURI MAJOR SETTLEMENT, CUTTACK GOUTAM CHARAN DAS VS	BIJAYANANDA DASH VS	// // ()
313	D-WP(C)/13791/2025 WP(C)/12842/2025	BISWADARSINI DAS JIBAN KRUSHNA GIRI VS	DURGESH NARAYAN RATH VS	// // ()
314	D-WP(C)/18590/2025 WP(C)/12843/2025	STATE OF ODISHA SASWAT DASH VS	RAMAKANTA DAS VS	// // ()
315	D-WP(C)/18750/2025 WP(C)/12844/2025	STATE OF ODISHA SIMAREKHA DEHURY VS	NIHAL RATH VS	// // ()
316	D-WP(C)/18113/2025 WP(C)/12845/2025	STATE OF ODISHA DAMBARUDHAR SAHOO VS	DEBASIS MISHRA VS	// // ()
317	D-WP(C)/17198/2025 WP(C)/12846/2025	SRI SRI JAGANNATH TEMPLE , PURI SRI SAMADHI GOSWAIN @ CHHATIA BATA, JAJPUR VS	TUSAR KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/14936/2025 WP(C)/12847/2025	PRATAP KUMAR NANDY VS COMMISSIONER, CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
319	D-WP(C)/18773/2025 WP(C)/12848/2025	MUSA BARIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
320	D-WP(C)/18054/2025 WP(C)/12849/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
321	D-WP(C)/17839/2025 WP(C)/12850/2025	SRIDHARA DEO VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
322	D-WP(C)/17192/2025 WP(C)/12851/2025	SRI SAMADHI GOSWAIN @ CHHATIA BATA, JAJPUR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
323	D-WP(C)/14941/2025 WP(C)/12852/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
324	D-WP(C)/17906/2025 WP(C)/12853/2025	DR.SARAT KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
325	D-WP(C)/16134/2025 WP(C)/12854/2025	NILAMBAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //
326	D-WP(C)/16880/2025 WP(C)/12855/2025	NABAGHANA BARIK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
327	D-WP(C)/18737/2025 WP(C)/12856/2025	RUDRA NARAYAN PATTANAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
328	D-WP(C)/17911/2025 WP(C)/12857/2025	SAURAV RAIGURU VS ANANYA MISHRA	GOUTAM KUMAR ACHARYA VS	// 0 //
329	D-WP(C)/18777/2025	M/S G.L. AND SONS., SUNDARGARH	PRANAYA KISHORE HARICHANDAN	//

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	WP(C)/12858/2025	VS	VS	()
330	D-WP(C)/17619/2025	ASSISTANT COMMISSIONER STATE TAX, CT AND GST CIRCLE, ROURKELA I P.JAYARAM REDDY	RAJENDRA KUMAR SAHU	//
	WP(C)/12859/2025	VS	VS	()
331	D-WP(C)/18780/2025	THE BRANCH MANAGER, YES BANK LTD. BRAHMAPUR BRANCH, GANJAM M/S G.L. AND SONS., SUNDARGARH	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/12860/2025	VS	VS	()
332	D-WP(C)/18928/2025	ASSISTANT COMMISSIONER STATE TAX, CT AND GST CIRCLE, ROURKELA I JANAKI BHUSAN HABODASINGH	JAGAMOHAN PATTANAIAK	//
	WP(C)/12861/2025	VS	VS	()
333	D-WP(C)/17838/2025	STATE OF ODISHA CHITTARANJAN SAHOO	PRATAP CHANDRA CHHINCHANI	//
	WP(C)/12862/2025	VS	VS	()
334	D-WP(C)/18617/2025	STATE OF ODISHA M/S INDIAN OIL ADANI VENTURES LIMITED, JAGATSINGHPUR	ISHWAR MOHANTY	//
	WP(C)/12863/2025	VS	VS	()
335	D-WP(C)/17611/2025	STATE OF ODISHA K.SANTOSHI	RAJENDRA KUMAR SAHU	//
	WP(C)/12864/2025	VS	VS	()
336	D-WP(C)/18741/2025	THE BRANCH MANAGER, BANDHAN BANK, TATA BENZ SQUARE BRAHMAPUR BRANCH, GANJAM SUBRAT KUMAR PADHY	PAMI RATH	//
	WP(C)/12865/2025	VS	VS	()
337	D-WP(C)/18288/2025	ODISHA PUBLIC SERVICE COMMISSION M/S JSW STEEL LIMITED, KEONJHAR	SARADA PRASANNA SARANGI	//
	WP(C)/12866/2025	VS	VS	()
338	D-WP(C)/17915/2025	UNION OF INDIA RASHMI REKHA MISHRA	JAGANNATH BHUYAN	//
	WP(C)/12867/2025	VS	VS	()
339	D-WPCRL/12521/2025	STATE OF ODISHA AKHILA SAHANI	HEMANTA KUMAR MOHANTA	RAJNAGAR /94 /2025
	WPCRL/53/2025	VS	VS	()
340	D-ABLAPL/13224/2025	THE DIRECTOR GENERAL OF POLICE, CUTTACK SURYANARAYAN MALIK @ MALLIK	ARIJEET MISHRA	//
	ABLAPL/5288/2025	VS	VS	RAJNAGAR /129 /2025
				()

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341	D-ABLAPL/10169/2025 ABLAPL/5289/2025	STATE OF ODISHA RAKESH BEHERA @ DHUSA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// PIPLI /186 /2024 ()
342	D-ABLAPL/12481/2025 ABLAPL/5290/2025	STATE OF ODISHA SUDARSAN BEHERA @ MUSA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// RASGOBINDPUR /89 /2025 ()
343	D-ABLAPL/12775/2025 ABLAPL/5291/2025	STATE OF ODISHA MAHENDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
344	D-ABLAPL/13449/2025 ABLAPL/5292/2025	STATE OF ODISHA JAYANTI GOCHHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /195 /2023 ()
345	D-ABLAPL/12867/2025 ABLAPL/5293/2025	STATE OF ODISHA SATYA SANATANA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// DHENKANAL TOWN /129 /2025 ()
346	D-ABLAPL/13451/2025 ABLAPL/5294/2025	STATE OF ODISHA RAHUL GOCHHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /195 /2023 ()
347	D-ABLAPL/12949/2025 ABLAPL/5295/2025	STATE OF ODISHA CHARU @ CHARULATA GUMANSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /113 /2025 ()
348	D-ABLAPL/13052/2025 ABLAPL/5296/2025	STATE OF ODISHA SAUDAMINI SATHUA VS STATE OF ODISHA	OM SWARUP VS	// LAXMISAGAR P.S. /185 /2025 ()
349	D-ABLAPL/13100/2025 ABLAPL/5297/2025	STATE OF ODISHA PADMAN NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /235 /2025 ()
350	D-ABLAPL/13227/2025 ABLAPL/5298/2025	STATE OF ODISHA KISEN NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /288 /2024 ()
351	D-ABLAPL/13228/2025 ABLAPL/5299/2025	STATE OF ODISHA PRIYA RANJAN NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// PIPLI /49 /2025 ()

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352	D-ABLAPL/13411/2025 ABLAPL/5300/2025	ISHAK ALLI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA SADAR /117 /2025 () //
353	D-ABLAPL/13493/2025 ABLAPL/5301/2025	BANDANA BARIK @ VANDANA BARIK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	JAGATSINGPUR /290 /2025 () //
354	D-ABLAPL/13501/2025 ABLAPL/5302/2025	RAJESH DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	//0 () //
355	D-ABLAPL/9504/2025 ABLAPL/5303/2025	DILLIP MOHANTY VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH SADAR /68 /2025 () //
356	D-ABLAPL/13506/2025 ABLAPL/5304/2025	BISWAJIT PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAIDESWAR /74 /2025 () //
357	D-ABLAPL/13039/2025 ABLAPL/5305/2025	BANITA PUJARI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	ORIENT /80 /2025 () //
358	D-ABLAPL/13510/2025 ABLAPL/5306/2025	OM PRAKASH BARIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NAYAPALLI P.S. /103 /2025 () //
359	D-ABLAPL/13229/2025 ABLAPL/5307/2025	PRIYA RANJAN NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PIPLI /47 /2025 () //
360	D-ABLAPL/13230/2025 ABLAPL/5308/2025	BIRAKISHORE DAS @ BIRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /145 /2025 () //
361	D-ABLAPL/13582/2025 ABLAPL/5309/2025	PRATYUSH KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ANGUL TOWN /322 /2025 () //
362	D-ABLAPL/13587/2025 ABLAPL/5310/2025	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /118 /2025 () //
363	D-ABLAPL/13686/2025	ASHOK KUMAR SAHU	RAKESH BEHERA	JUJUMURA /75 /2025

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	ABLAPL/5311/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13688/2025 ABLAPL/5312/2025	ASHIT KUMAR SWAIN @ ASIT KUMAR SWAIN @ PAPUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	RAGHUNATHPUR /73 /2025 () //
365	D-ABLAPL/13593/2025 ABLAPL/5313/2025	MADAN MOHAN DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //
366	D-ABLAPL/13610/2025 ABLAPL/5314/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KANJIPANI /26 /2025 () //
367	D-ABLAPL/13611/2025 ABLAPL/5315/2025	SANTOSH @ SOUMYA RAJAN BARIK VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /261 /2024 () //
368	D-ABLAPL/13599/2025 ABLAPL/5316/2025	LAXMIPRIYA SAHOO @ LAXMI SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	HANDAPA /145 /2025 () //
369	D-ABLAPL/13609/2025 ABLAPL/5317/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KANJIPANI /25 /2025 () //
370	D-ABLAPL/13231/2025 ABLAPL/5318/2025	PRIYA RANJAN NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PIPLI /48 /2025 () //
371	D-ABLAPL/13468/2025 ABLAPL/5319/2025	NIRANJAN NAYAK VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //
372	D-ABLAPL/13473/2025 ABLAPL/5320/2025	DEEPAK NAYAK VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //
373	D-ABLAPL/13618/2025 ABLAPL/5321/2025	DIGAMBAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /125 /2025 () //
374	D-ABLAPL/12338/2025 ABLAPL/5322/2025	UMAKANTA SAHU @ BULU VS	BIBHUTI BHUSAN BEHERA VS	ANGUL TOWN /771 /2024 ()

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375	D-ABLAPL/13292/2025 ABLAPL/5323/2025	STATE OF ODISHA SANDIP ROURAY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// CAPITAL P.S. /130 /2025 () //
376	D-ABLAPL/13206/2025 ABLAPL/5324/2025	INDRAMANI NAG @ INDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MURIBAHAL /73 /2025 () //
377	D-ABLAPL/13325/2025 ABLAPL/5325/2025	STATE OF ODISHA RAJESH KUMAR DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJNAGAR /130 /2025 () //
378	D-ABLAPL/13298/2025 ABLAPL/5326/2025	STATE OF ODISHA SATYANARAYAN PRUSETH VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	MAHULPALI /51 /2025 () //
379	D-ABLAPL/13546/2025 ABLAPL/5327/2025	AMARESH KUMAR PADHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	K.NUAGAON /78 /2025 () //
380	D-ABLAPL/13299/2025 ABLAPL/5328/2025	STATE OF ODISHA MANOJ AGARWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /440 /2023 S.D.J.M.,BALASORE(Baleshwar) ICC/0000955/2024
381	D-ABLAPL/13689/2025 ABLAPL/5329/2025	SUDHANSHU SEKHAR NAIK VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KEONJHAR SADAR /184 /2025 () //
382	D-ABLAPL/13651/2025 ABLAPL/5330/2025	RADHAKANTA GIRI VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /82 /2025 () //
383	D-ABLAPL/13676/2025 ABLAPL/5331/2025	RANJAN NAYAK @ RANJAN KUMAR NAYAK VS STATE OF ODISHA	BINI MISHRA VS	NILGIRI /157 /2025 () //
384	D-ABLAPL/13623/2025 ABLAPL/5332/2025	STATE OF ODISHA GYANA RANJAN BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /126 /2025 () //
385	D-ABLAPL/13625/2025 ABLAPL/5333/2025	STATE OF ODISHA KRISHNA @ SATYABRATA NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /148 /2025 () //

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386	D-ABLAPL/13628/2025 ABLAPL/5334/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	MARSHAGHAI /96 /2025 () //
387	D-ABLAPL/13640/2025 ABLAPL/5335/2025	BISWAJIT AICH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /479 /2024 () //
388	D-ABLAPL/13630/2025 ABLAPL/5336/2025	KARUNAKAR NAYAK @ PAPU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /157 /2025 () //
389	D-ABLAPL/13407/2025 ABLAPL/5337/2025	KRUTTIBAS MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /124 /2025 () //
390	D-ABLAPL/10362/2025 ABLAPL/5338/2025	TRINATH DAS @ BAGA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /56 /2025 () //
391	D-ABLAPL/13631/2025 ABLAPL/5339/2025	RINA NAIK @ AMRUTI NAIK VS STATE OF ODISHA	MOHAMMED RIAZ VS	BAGDIA /25 /2025 () //
392	D-ABLAPL/13341/2025 ABLAPL/5340/2025	NIKHIL KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /92 /2025 () //
393	D-ABLAPL/12329/2025 ABLAPL/5341/2025	SATYA PRADHAN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	AIRPORT /101 /2025 () //
394	D-ABLAPL/12286/2025 ABLAPL/5342/2025	DIPTIRANJAN NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /69 /2025 () //
395	D-ABLAPL/13583/2025 ABLAPL/5343/2025	DURYODHAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALIMI /93 /2025 () //
396	D-ABLAPL/13223/2025 ABLAPL/5344/2025	LAXMAN BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIKUDA /187 /2025 () //
397	D-ABLAPL/13343/2025	KATAPA DAS @ SARBESWAR DAS	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /374 /2024

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	ABLAPL/5345/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13709/2025 ABLAPL/5346/2025	ASHISH SHUKLA @ ASISH SUKLA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /220 /2025 () //
399	D-ABLAPL/13634/2025 ABLAPL/5347/2025	DINABANDHU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /90 /2025 () //
400	D-ABLAPL/13621/2025 ABLAPL/5348/2025	SONTOSH @ SANTOSH BHUTIA VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL SADAR PS /991 /2022 () //
401	D-ABLAPL/13710/2025 ABLAPL/5349/2025	SANTOSH KUMAR SARAGARIA @ SARGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAPTIPADA /92 /2025 () //
402	D-ABLAPL/13622/2025 ABLAPL/5350/2025	JAGAN PARIDA @ JAGADANANDA PARIDA VS STATE OF ODISHA	NALINI KANTA DASH VS	KAMARDA /35 /2025 () //
403	D-ABLAPL/13347/2025 ABLAPL/5351/2025	HEENA KHILADI VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	SUNABEDA /74 /2025 () //
404	D-ABLAPL/13711/2025 ABLAPL/5352/2025	PARBATI CHANDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BANSADA /135 /2025 () //
405	D-ABLAPL/13417/2025 ABLAPL/5353/2025	AJIT NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /12 /2025 () //
406	D-ABLAPL/13713/2025 ABLAPL/5354/2025	MAHANTA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /163 /2025 () //
407	D-ABLAPL/13191/2025 ABLAPL/5355/2025	TAPAN KUMAR BHUYAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHUBAN /154 /2025 () //
408	D-ABLAPL/13716/2025 ABLAPL/5356/2025	NIRUPAMA SAHOO VS	SOUMYA SEKHAR PARIDA VS	KAMAKHYANAGAR /39 /2025 ()

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STATE OF ODISHA

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